

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001

No.HHC/Rules/Vol.V/97-I-

Dated: 9.4.2014

NOTIFICATION

In exercise of the powers vested in it under Section 23 of the State of Himachal Pradesh Act, 1970, Section 129 of the Code of Civil Procedure, 1908 as amended from time to time, Article 225 of the Constitution of India and all other powers enabling hereunto, the High Court of Himachal Pradesh is pleased to make the following amendments in "**The High Court of Himachal Pradesh (Original Side) Rules, 1997**":-

SHORT TITLE	1	These Rules shall be called the High Court of Himachal Pradesh (Original Side) (Ninth Amendment) Rules, 2014.
COMMENCEMENT	2	These Rules shall come into force with immediate effect.
AMENDMENT	3	Rule 16 of the Rules known as High Court of Himachal Pradesh (Original Side) Rules, 1997 under Part C, " Civil Writs " which was deleted vide amendment notification No.HHC/Rules/ Vol.V/91-I-26000-26019, dated 23/24.9.2013 shall stand restored to its original. Resultantly, schedule/ form(s) appended to the Rules supra shall also stand restored.

**BY ORDER OF THE HIGH COURT
Registrar General**

Endst.No.HHC/Rules/Vol.V/97-1-

Dated: 9.4.2014.

Copy forwarded for information to: Copy forwarded for information to:

1. The Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of H. P. , Shimla.
2. The Additional Chief Secretary(Home) to the Government of Himachal Pradesh, Shimla -171002.
3. The Advocate General Himachal Pradesh, Shimla -171001.
4. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -171002.
5. The Secretary/ Private Secretary/PAs to the Registrar General/ Registrar (Administration)/Registrar(Rules)/Registrar (Judicial) / Registrar (Vigilance) High Court of Himachal Pradesh, Shimla -71001,
6. All the OSDs/CPC/Administrator-Assistant Coordinator,Main Mediation Centre, High Court of H.P. Shimla-171001.
7. All the Additional Registrars of this Hon'ble High Court.
8. All the Deputy Registrars/ Assistant Registrars/ Secretaries/Court Masters/ Private Secretaries/ Section Officers/Marriage Counsellor-cum-SPIO/ Chief Librarian/ Public Relation Officer/ Protocol Officer of this Registry.
9. The President, Himachal Pradesh High Court Bar Association, Shimla - 171001.
10. All the Presidents, District Bar Associations in Himachal Pradesh.
11. The Section Officer(Computer) High Court of Himachal Pradesh for necessary action.
12. The Technical Director, NIC of this Registry for necessary action.
13. The Scrutiny Assistant of this Registry with five spare copies.
14. Guard file.

Registrar (Rules)